

**The Minister of Steel, Mines and Metals (Dr. Chhanna Reddy):** (a) The quantum of power generated from 14th April, 1967 to 23rd May, 1967 in the Neyveli thermal power station, the present installed capacity of which is 400 MW, was 187.29 million KWHrs. (net).

(b) All the seven Units of this power station—six Units of 50 MW each and one Unit of 100 MW—are at present working at full capacity at normal load factor subject to shutdown for maintenance.

(c) Does not arise.

#### Issue of Import Licences

**3462. Dr. Eanan Sen:** Will the Minister of Commerce be pleased to state:

(a) the number of import licences issued during 1966-67 and how many of them have been utilised; and

(b) whether there is any link between the firms doing import and export business?

**The Minister of Commerce (Shri Dinesh Singh):** (a) The total number of import licences issued during the year 1966-67 was 1,57,167. The information regarding utilization is available only in respect of a few categories of licences.

(b) A link between exports and imports exists in the Import Policy for Registered Exporters, under which import replenishment is provided to Registered Exporters (or their nominees) who are manufacturers, against exports made of certain specified items.

#### Removal of Control on Price of Cotton

**3463. Shri M. Amersey:** Will the Minister of Commerce be pleased to state:

(a) whether it is a fact that the prices of controlled varieties of cloth are periodically raised on the basis of

price variations in materials, labour, cost and other services; and

(b) if so, whether Government propose to apply the same principle to raw cotton price variations and remove the ceiling price on cotton?

**The Minister of Commerce (Shri Dinesh Singh):** (a) Yes, Sir.

(b) Prices of cotton are reviewed before the commencement of the cotton season and statutory floor and ceiling prices are fixed having regard to relevant factors. The price policy for the ensuing season is under consideration.

#### State Trading Corporation

**3464. Shri Yashpal Singh:  
Shri S. C. Samanta:  
Shri Ram Kishan Gupta:  
Shri M. Meghachandran:**

Will the Minister of Commerce be pleased to state:

(a) whether the State Trading Corporation proposes to enter into some new fields of exports and imports during 1967-68; and

(b) if so, details thereof?

**The Minister of Commerce (Shri Dinesh Singh):** (a) and (b). The State Trading Corporation is constantly endeavouring to expand foreign trade and build up new lines of export to the various markets, which are not moving on their own, as well as to further—the export of traditional items to non-traditional markets. In so far as imports are concerned the State Trading Corporation arranges imports of capital goods and industrial raw materials at international prices from diverse sources of supply and of certain scarce commodities required for the country's economic and industrial development. It also arranges for the import of commodities as may be exclusively entrusted to it from time to time by Government.